

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 112 of 2019

IN THE MATTER OF:

M/s. Manjeet Plastic Industries

...Appellant

Versus

**Competition Commission of India
And others**

...Respondents

Present:

For Appellant : **Mr. D. Sreenivasan, Ms. Purnima Malik, Mr. Shreyas
Dharmadhikari, Mr. G. Anand Selvam, Advocates**

For 1st Respondent: **Ms. Niti Richhariya, Research Associate**

O R D E R

09.01.2020 Let Notice be issued.

Ms. Niti Richhariya, Research Associate of the 'Competition Commission' accepts notice on behalf of the 1st Respondent. Learned counsel for the Appellant will serve a copy of the paper-book on her in the course of the day. It is open to the Commission to file its reply, if they so chooses.

Let notice be issued on rest of the Respondents by Speed Post. Requisites along with process fee be filed by 10th January, 2020.

Place the case 'for Admission (After Notice)' on **6th February, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/sk/